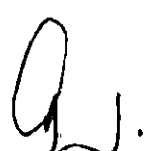


C. A. T. Bench, JAIPUR

Date of Order	Orders MA 75/94 (Con 735/92)
	11.2.94 sd J.R. Kausale, counsel for the applicant. This is an M.A. for restoration of OA 735/92, which was dismissed in default on 18.1.94. The reasons for restoration are convincing. The MA is allowed. The OA 735/92 is restored to its original position and the same be listed for hearing on 26.5.94.  (O. P. Sharma) Administrative Member C. Krishna Gopal Krishna Member (Judge)
Received on 17-2-94 Shrivastava	Copy sent to the ref. No 1 on and 11/37  16-2-94 